Recommendations contained in the Fifth Report (Sixteenth Lok Sabha) on the subject 'Review of Ground Water Scenario, need for a comprehensive policy and measures to address problems in the country with particular reference to (i) Dark Blocks; and (ii) Contamination of underground water by certain industries relating to the Ministry of Water Resources, River Development and Ganga Rejuvenation; and

(ii) Twelfth Report on Action Taken by the Government on the Observations/ Recommendations contained in the Ninth Report (Sixteenth Lok Sabha) of the Committee on 'Demands for Grants (2016-17)' of Ministry of Water Resources, River Development and Ganga Rejuvenation.

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Two hundred And Eighty-fourth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y. S. CHOWDARY): Sir, I make a statement regarding status of implementation of recommendations contained in the Two Hundred and Eighty-fourth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2016-17) pertaining to the Ministry of Earth Sciences.

MOTION FOR ELECTION TO THE COURT OF THE NATIONAL INSTITUTES OF TECHNOLOGY, SCIENCE EDUCATION AND RESEARCH (NITSER) COUNCIL

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): Sir, I move the following motion:

"That in pursuance of clause (j) of sub-section (2) of Section 30, read with subsections (1) and (2) of Section 31 of the National Institutes of Technology, Science Education and Research Act, 2007 (No. 29 of 2007), this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members Re. Demand for ...

of the House, to be a member of the National Institutes of Technology, Science Education and Research (NITSER) Council.

The question was put and the motion was adopted.

RE. DEMAND FOR OBITUARY REFERENCE TO THE PEOPLE ALLEGEDLY DIED DUE TO DEMONETIZATION OF CURRENCY

MR. CHAIRMAN: Matters to ... (Interruptions) ...

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, thirty days are over after the Demonetisation Scheme was announced by the Government. Meanwhile, one hundred people have died in the queue. ...(*Interruptions*)...

THE MINISTER OF URBAN DEVELOPMENT, THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI M. VENKAIAH NAIDU): Let the discussion start. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Sir, we are talking about the dead people. ...(Interruptions)...

MR. CHAIRMAN: Do you have a Zero Hour mention? ... (Interruptions)

SHRI M. VENKAIAH NAIDU: I am talking about the poor people who have been benefited by the Government's decision ...(*Interruptions*)... This historic decision of the Government ...(*Interruptions*)...

SHRI SUKHENDU SEKHAR ROY: Sir, the dead should be mourned. ...(Interruptions)...

MR. CHAIRMAN: Okay. ... (Interruptions) ...

SHRI SUKHENDU SEKHAR ROY: It should not be objected to. ...(Interruptions)...

MR. CHAIRMAN: Fine. ... (Interruptions) ...

SHRI M. VENKAIAH NAIDU: Sir, this is politics. ...(Interruptions)...

MR. CHAIRMAN: Let me get on with the Business. ... (Interruptions)

SHRI TAPAN KUMAR SEN (West Bengal): Sir, an obituary reference should be made. ...(Interruptions)...